

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 381 of 2014 in Appeal No. 235 of 2014 and IA No. 382 of 2014 in Appeal No. 236 of 2014**

**Dated : 07<sup>th</sup> November, 2014**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**IA 381 of 2014 in Appeal No. 235 of 2014**

**BSES Rajdhani Power Ltd. .... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy Ranganathan, Mr. Hasan Murtaza and Ms. Malaika Prasad

Counsel for the Respondent (s) : Mr. Pradeep Misra and Mr. Suraj Singh for R-1  
  
Mr. Arun Kumar Datta, Mr. Rishiraj Kasyap and Mr. Saurabh Gandhi for URD

**IA No. 382 of 2014 in Appeal No. 236 of 2014**

**BSES Yamuna Power Ltd. .... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy Ranganathan, Mr. Hasan Murtaza and Ms. Malaika Prasad

Counsel for the Respondent (s) : Mr. Pradeep Misra and Mr. Suraj Singh for R-1

Mr. Arun Kumar Datta, Mr. Rishiraj Kasyap and Mr. Saurabh Gandhi for URD

*Contd...*

**ORDER**

Post the matter on **10<sup>th</sup> December, 2014**. In the meantime, reply may be filed by 08<sup>th</sup> December, 2014.

**( Justice Surendra Kumar )  
Judicial Member**

**( Rakesh Nath )  
Technical Member**

*sh/jps*